श्री काशवीर शास्त्री (बिजनौर) : यह एक दिन की बात नहीं है, यह तो रोज की बात है, कभी यह राजस्थान की सीमा पर होता है कभी पंजाब की सीमा पर। तो इस पर तो चर्चा होनी चाहिए।

अध्यक्ष महोदय : कई मेम्बर एक साथ खड़े हो कर नहीं बोल सकते।

श्री नाथ पाई : हम को प्रश्न पूछने का मौका मिलना चाहिए, कई दिनों से यह बात चली आ रही है।

Mr. Speaker: At quarter to five it might be answered and then I will allow the questions. (*Interruption*).

श्री बड़े (खारगोन) : इस को अभी लिया जाए।

श्री स० मो० बनर्जी : मेरा एक निवेदन है।

अध्यक्ष महोदय : सब खड़े हो जायें, लेकिन जिस को मैं बुलाऊं वह बोले।

श्री स० मो० बनर्जी : यह आज एडमिट हो जाएगा यह हम को मालूम नहीं था। आज सवेरे ही हम ने काल एटेंशन नोटिस दिए हैं इस पर। हम को सवाल करने का मौका मिलना चाहिए।

अध्यक्ष महोदय : मैं ने यही कहा है। अगर आज किसी ने नोटिस दिया होगा तो उस को मौका दिया जाएगा।

श्री स० मो० बनर्जी : अभी लिया जाए।

अध्यक्ष महोदय : अभी कैसे लिया जा सकता है।

श्री हुकम चन्द कछवाय (देवास) : मुझे बाहर जाना है, इसलिए अभी ले लिया जाए।

अध्यक्ष महोदय : नहीं।

Shri Nath Pai: Can it not be taken at three, Sir? We have other commitments; and normally we expect the Calling Attention Notice to be taken up at the usual hour.

Mr. Speaker: I have been avoiding that rule, though, it is not, I should say, regularly that I have been doing so. But I take it up after the business of the day is over, because the rules allow that only one can be taken up on anyone day.

Shri Daji (Indore): For all of us it would be convenient, namely, three O'clock.

Shri Nath Pai: If it is not inconvenient for the Minister, we can take it up at 3 p.m.

Mr. Speaker: If it is convenient to the Minister, then it means . . .(*Interruption*). Order, order.

An hon. Member: Private Members' Business.

Mr. Speaker: Then, I can take it up at 2.30, when the Government business is over and when the Private Members' Business is to be taken up. Is it convenient to the Minister?

The Minister of Defence (Shri Y. B. Chavan): Yes, Sir.

Mr. Speaker: All right; it will be taken up at 2.30 p.m.

12.23 hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Appropriation (No. 5) Bill, 1965, passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 26th November, 1965.